



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.08.2026

NOTICE

Please take notice that the following matters listed in the **Daily Cause List of Court of Chairperson on 19.08.2026** as item nos. 40 & 41 respectively, will now be taken up in the **Supplementary Cause List of Court of Chairperson on 19.08.2026 at 10:30 AM.**

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1175 of 2026	Vinod Doulatani Vs. IIFL One Value Fund – Series B (A Scheme Under IIFL Alternative Pe Fund) Through IIFL Management Services Ltd. (Investment Manager) & Anr. With	Harsh Gurbani	
2.	Comp. App. (AT) (Ins) No. 1176 of 2026	Haresh Doulatani Vs. IIFL One Value Fund – Series B (A Scheme Under IIFL Alternative Pe Fund) Through IIFL Management Services Ltd. (Investment Manager) & Anr.	Harsh Gurbani	

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar